

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.05.2022**

**IN THE COURT OF THE REGISTRAR**

**(VIRTUAL MODE)**

**12:30 P.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1357 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Tricountry Premier Hearing Services INC. Vs. State Bank of India & Anr.	Aditi Sharma

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**-sd/-**  
**Assistant Registrar**